

Annexure – 3

Name of the corporate debtor: ANIL NUTRIENTS LIMITED

Date of commencement of Liquidation: 25-10-2018 List of stakeholders as on: 05-03-2021

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim admitted			Amount of contingent claim	Amount of claim rejected	Amount of claim under verificati	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of claim				
1	NA	Yogesh Shah	181833	93128	Workmen whose claim is submitted through authorised representative		88705		Proof admitted in part. Leave salary is admitted only for 30 days.
2	NA	Harshal Kantibhai Dixit	43235	43235			0		
3	NA	Pravinbhai Khemabhai Makavana	207826	199999			7827		Proof admitted in part. Leave salary is admitted only for 30 days.
4	NA	Jimitkumar Kantibhai Patel	333052	317501			15551		Proof admitted in part. Difference in calculation of Leave Encashment amount.
5	NA	Ashok P.jagwani	346156	337448			8708		Proof admitted in part. Gratuity amount admitted in applicable .
6	NA	Ashishkumar kantibhai patel	213819	207892			5927		Proof admitted in part. Difference in calculation of Leave Encashment amount.
7	NA	Patel Pankaj Ishwarbhai	42482	42482			0		Proof admitted in full
8	NA	Nilesh Dineshbhai Vaghani	215261	171787			43474		Proof admitted in part. Gratuity amount not admissible minimum period of 5 years not completed and Leave salary is admitted only for 30 days.
9	NA	Virendra Kumar Yaduvanshi	512781	469986			42795		Proof admitted in part. Difference in Gratuity and Leave salary is admitted only for 30 days.
10	NA	Rajvi Hiren Patel	132724	0			132724		Not Admitted. Incomplete claim application
11	NA	Ashwin B Patel	179445	173220			6225		Proof admitted in part. Difference in calculation of Leave Encashment amount.
12	NA	Panchl Nikunj Kumar A.	95000	0			95000		Not Admitted. Incomplete claim application
		TOTAL	2503614	2056678			446936		